

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

42.

IA-33/2023
IN C.A.(CAA)/186(MB)2022

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.03.2023**

NAME OF THE PARTIES: Apac Financial Services Private Limited

SECTION: 230-232 OF THE COMPANIES ACT, 2013

ORDER

The Court is convened through Video Conference.

1. Ms. Rohini Menon i/b AK Mysamy & Associates, Ld. Counsel for the Applicant present.
2. **IA-33/2023**: This is an application filed for early hearing of the matter, the same has already been heard and reserved for orders on 16.02.2023. In view of the same, the present Application **IA-33/2023** rendered infructuous.

Sd/-
PRABHAT KUMAR
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)